NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/10/2017

NAME OF THE PETITIONER(S) : UMA BALASUBRAMANIAM

NAME OF THE RESPONDENT(S)

: SWAMY PUBLISHERS PVT LTD +5

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Rajasekhar UK

counsel for the respondents 1 to 6

Con 95001 53344.

2. Karthik Rammshan for SRS associates

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Put up on 14.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc